


CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
WEST BLOCK NO.2, R.K.PURAM,
NEW DELHI-110066
(SM APPEAL BRANCH)

Dated:-16/03/2018

NOTICE

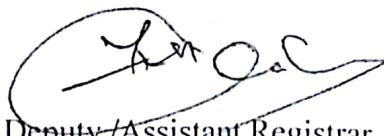
All the concerned are hereby informed that all matters listed before Single Member Bench on 16/03/2018 stand adjourned to 03/04/2018, except part heard matter.

By order


Deputy Registrar
(Judicial)

Copy to:-

1. SPS to Hon'ble President/Hon'ble Members.
2. Registrar/ Dy.Registrars/Assistant Registrars/Technical Officer.
3. Bar Association /CDR/SDRS.
4. Notice Board/website
5. Guard file.


Deputy /Assistant Registrar
(SM)